

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF COURT NO. 2**

**Date : 10<sup>th</sup> August, 2018**  
**Time : 10.30 A.M.**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR DIRECTION</b>			
1.	Original Application No. 229/2013 (M.A No. 736/2013, M.A No. 194/2014, M.A No. 211/2017, M.A No. 216/2017, M.A No. 363/2017, M.A No. 478/2017, M.A. No. 519/2017, M.A. No. 652/2017, M.A. No. 514/2018 & M.A. No. 1183/2018) <b>(PH)</b>	Giriraj Parikrama Sanrakshan Sansthan & Ors.  Vs. Department of Environment & Forests & Ors.	Mr. M.C. Mehta & Ms. Katyayni, Adv. for Applicant  Mr. Vikas Malhotra, Adv. for R – 1 Mr. Raghvendra Singh, AG with Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Mishra, Adv. for R – 5 Mr. V. K. Shukla, AAG with Mr. Dalsher Singh, Adv. Mr. Rachit Mittal, Adv. (LC) Mr. Manish Verma, Adv. Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan Ms. Disha Vaish, Adv. Mr. M.R. Shamshed, Adv. for UP Forest Department Mr. M. P. Shorawala, Adv. for Mathura Vrindaavan Development Authority Mr. Nikhil Borwankar, Adv. Mr. R.P.S. Sirohi, Adv. Mr. Smarhar Singh, Adv. Mr. Nikhil Borwankar, Adv. For Braj Foundation Mr. Rajesh Kumar Lawania, Adv. Mr. Sumeer Sodhi & Mr. Aman Nandrajog, Adv. Mr. Mukesh Verma, Adv. Mr. I. K. Kapila, Adv. for UP Jal Nigam Mr. Rajkumar, Adv. for CPCB Mr. Anjani Kumar Mishra, Adv. Mr. Rakesh K. Mudgal, Adv.
2.	Original Application No. 280/2017 (M.A. No. 529/2017)	Dwarikadham-Radhika Dham Resident Welfare Trust  Vs. Mathura-Vrindavan Development Authority & Ors.	Mr. Rajesh K. Lawania, Adv. for Applicant  Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Misra, Adv. for R-7 Mr. Vishwajit Singh, Adv. for MVDA Mr. Rajesh K. Singh, Adv. for MoEF Mr. M. P. Shorawal, Adv.
3.	<b>Execution Application No. 19/2018 IN</b> O. A. No. 24/2016	Giriraj Parikrama Sanrakshan Sansthan  Vs. State of Rajasthan & Ors.	Mr. M. C. Mehta & Ms. Katyayni, Adv. for Applicant  Dr. Sandeep Singh, Adv. for State of UP Mr. Tarunvir Singh Khehar, Adv. Mr. Pradeep Misra & Mr. Daleep Kr. Dhayani, Adv. for UPPCB Mr. Shiv Mangal Sharma, AAG with Mr. Saurabhy Rajpal, Adv. for State of Rajasthan Mr. Rajesh K. Singh, Adv. for MoEF

<b>AFTER NOTICE</b>			
4.	Original Application No. 421/2018	Takam Tayam Vs. Union of India & Ors.	Mr. Somnath Roy Chowdhury, Adv. for Applicant
5.	Original Application No. 381/2018 (M.A. No. 867/2018 & <b>M.A. No. 1234/2018</b> )	Sandip Ankush Jadhav Vs. Union of India & Ors.	Mr. Varun K Chopra, Adv. for Applicant
6.	Original Application No. 435/2018	Hussein Khan Vs. Fisheries Department, State of Telangana & Ors.	Mr. Varun K. Chopra, Adv. for Applicant Mr. B. V. Niren, Adv. for CGSC
7.	Original Application No. 466/2018 (M.A. No. 1105/2018)	Chand Pasha Vs. Tahsildar, Hoskote Taluka, Bengaluru Rural District & Ors.	Mr. Varun K. Chopra, Adv. for Applicant
8.	Original Application No. 494/2018 (M.A. No. 1149/2018)	Mohammed Nazim Vs. CEO, Fisheries Development Agency, Hapur & Ors.	Mr. Varun K. Chopra, Adv. for Applicant
<b>FOR COMPLETION OF PLEADINGS</b>			
9.	Original Application No. 404/2017 (M.A. No. 1323/2017)	Kasturi Vs. Union of India & Ors.	Mr. Deepak Kaushal, Adv. for Applicant Mr. Manish Kumar, Adv. for State of HP Ms Devyani Sharma for R6 & 7 Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Divya Prakah Pande, Adv. for HPPCB
10.	Original Application No. 621/2017	Anyay Virodhi Morcha (Regd.) Vs. Govt. of NCT of Delhi & Ors.	Mr. Ashwani Kr. Dubey, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1, 2 & 6 Mr. Manoj, Adv. for R-3 Ms. Sakshi Popli, Adv. for R-4
11.	Original Application No. 714/2017	Jan Chetana Jagrati Trust Vs. Union of India & Ors.	Mr. Sushil Kr. Jain, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 6 Mr. Rahul Pratap, Adv. for MoEF Mr. Tejaswi Kumar, Adv. for R-9
12.	Original Application No. 25/2018	Ankur Kashyap Vs. State of U.P. & Ors.	Mr. Ajay Kumar & Mr. Ashish Chaubey, Adv. for Applicant Mr. Ankit Verma, Adv. for State of Uttar Pradesh
13.	<b>Execution Application No. 40/2018 IN</b> O. A. No. 787/2017	Manmohan Sharma Vs. State of Uttar Pradesh & Ors.	Mr. Islam Khan & Mr. Sharad Prakash Pandey, Adv. for Applicant Mr. Balendu Shekhar, Adv. for CPCB
14.	Original Application No. 42/2018	Jail Lal Vs. State of Haryana & Ors.	Mr. Bajesh Pandey, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. B. V. Niren, Adv. for CGWA Mr. Om Prakash, Adv. for Railways
15.	<b>Appeal No. 51/2018</b> (Earlier Appeal No. 04/2015 (EZ))	Pradip Kumar Bhuyan Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Upama Bhattacharjee, Adv. for Applicant Mr. Kallol Guha, Adv. for Brahmaputra Board Mr. Shuvodeep Roy, Adv. for State of Assam Mr. A. D. N. Rao & Mr. Sudipto Sircar, Adv. for State of Arunachal Pradesh Mr. Avneesh Arputham, Adv. for NHPC Mr. Mukesh Verma, Adv.

16.	<b>Original Application No. 172/2018</b> (M.A. No. 509/2018) (Earlier O.A.No.29/2015(EZ))	Pradip Bhuyan & Anr. Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Upama Bhattacharjee, Adv. for Applicant  Mr. A.D.N. Rao, Adv. for State of Arunachal Pradesh Mr. Avneesh Arputham, Adv. for NHPC
17.	Appeal No. 58/2018 (M.A. No. 628/2018 & M.A. No. 629/2018)	Nature Club of Rajasthan (NGO) Vs. Union of India & Ors.	Mr. Anand Varma, Adv. for Appellant  Mr. Divya Prakash Pande, Adv. for MoEF Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R to 4 Mr. Talha A. Rehman, Adv. for R-5 Mr. Sanjay Kumar Pandey, Adv. for R-6
18.	Appeal No. 84/2018	Gokulkrishnan V. Vs. Public Works Department, Chennai&Ors.	Mr. Mohit Kumar & Mr. Chetan Rai Wahi, Advs. for Applicant  Mr. R. Rakesh Sharma, Adv. for State of TN
19.	Original Application No. 95/2018 (M.A. No. 1029/2018)	Aryavart Foundation Vs. M/s Vapi Green Enviro Ltd. & Ors.	Dr. Surender Singh Hooda & Mr. Jitendar Singh, Advs. for Applicants  Mr. M. S. Kalra & Ms. Isha Khurana, Advs. for R-1 Mr. Ravinder Kr. Gupta, Adv. for MoEF Mr. Dhruv Pal, Adv. for GPCB Mr. Shlok Chandra, Adv. for CPCB Mr. Devraj Ashok, Adv. for State of Karnataka Ms. Sakshi Popli, Adv. for NDMC Mr. Rutvij Bhatt, Adv. for R-6
20.	Original Application No. 57/2018	Aryavart Foundation Vs. Gujarat Pollution Control Board & Ors.	Dr. Surender Singh Hooda & Mr. Jitender Singh, Advs. for Applicant  Mr. Dhruv Pal, Adv. for Gujarat Pollution Control Board Mr. M. S. Kalra, Adv. for R-10-12
21.	Original Application No. 102/2018	Nagavelli Rajalingamurthy Vs. Singareni Collieries Company Ltd. & Ors.	Mr. Sravan Kumar, Adv. for Applicant  Mr. Vinayak Gupta, Adv. Mr. Nikhil Nayyar, Adv. for TSPCB Mr. Balendu Shekhar, Adv. for CPCB Mr. Rahul Pratap, Adv. for MoEF
22.	Original Application No. 195/2018 (M.A. No. 531/2018)	Avdhes Kumar Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Suraj Prakash Singh, Adv. for Applicant  Mr. Prashant Bezboruah, Adv. for R-1
23.	Original Application No. 245/2018 (M.A. No. 776/2018)	Surajit Roy Vs. Union of India & Ors.	Mr. Pankaj Kapoor, Adv. for Applicant Mr. Balaji Chakraborty, Adv.  Mr. Rahul Pratap, Adv. for MoEF Ms. Madhumita Bhattacharjee, Adv. for R-2 to 4, 7 & 8 Ms. Paushali Banerjee, Adv. for R-12 Mr. Krishnan Venugopal & Mr. Rajiv Bansal, Sr. Advs. with Mr. Aditya Kanodia, Adv. for R-15 Mr. Sachin Datta, Sr. Adv. with Mr. Nishat Ahmed, Adv. Mr. Rajiv Bansal, Sr. Adv.

24.	Original Application No. 300/2018	M/s Hotel Shivalik Retreat Vs. State of Himachal Pradesh & Ors.	Mr. Rajul Shrivastav, Adv. for Applicant  Mr. Manish Kumar, Adv. for State of HP Mr. Archit Upadhyay, Adv. for R-5 Mr. Divya Prakash Pandey, Adv. for HPPCB Ms. Deep Shikha Bharti, Adv.
25.	Original Application No. 393/2018 (M.A. No. 911/2018)	M/s Hotel Shivalik Retreat Vs. State of Himachal Pradesh & Ors.	Ms. Geeta Luthra, Sr. Adv. with Mr. Altamish Siddiki, Adv. for Applicant  Mr. Manish Kumar, Adv. for R-1 Mr. Divya Prakash Pandey, Adv. for R-3 Mr. Rajesh K. Singh, Adv. for MoEF Mr. Aditya Dhawan, Adv.
26.	Original Application No. 313/2018 (M.A. No. 851/2018)	Vipin Singh Vs. Union of India & Ors.	Ms. Isha Arora & Mr. Sandeep Mishra, Advs. for Applicant  Mr. Rajesh K. Singh, Adv. for MoEF Mr. Ankit Verma, Adv. for State of Uttar Pradesh
27.	Original Application No. 370/2018	Gaurav Kumar Bansal Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant  Mr. Ravinder K. Gupta, Adv. for R-1 Mr. Krishna Kumar Singh, Adv. for NBA Mr. Rajesh Kumar Singh, Adv. for MoEF Mr. Rahul Verma, AAG for R-4 to 9 Mr. Vikrant Pachnanda, Adv. for NBCC
28.	Original Application No. 378/2018	M/s Tube Investments of India Limited Vs. Telangana State Pollution Control Board & Ors.	Mr. S. Aravindh & Mr. R. Saravanan, Advs. for Applicant  Mr. Divyanshu Rai, Adv. for R-1 & 2 Mr. M. S. Kalra, Adv. for R-4 Mr. Nikhil Nayyar, Adv. for TSPCB
<b>FOR HEARING</b>			
29.	Original Application No. 48/2016	Vivek Tyagi Vs. State of U.P. & Ors.	Mr. Dipesh Choudhary, Adv. for Applicant  Dr. Vijendra Mahndiyan, Adv. for UP Ms. Deep Shikha Bharti, Adv. for UP Ms. Priyanka Swami, Adv. Ms. Savitri Pandey, Adv. for R-3 Mr. Pradeep Mishra, Adv. for R-4 Mr. Rajkumar, Adv.
30.	Original Application No. 256/2016 (M.A. No. 1054/2017 & M.A. No. 1328/2017)	Sushil Chaudhary Vs. Government of NCT of Delhi & Ors.	Mr. K. Sunil, Adv. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for R-1 to 4 & 6 Ms. Sakshi Popli, Adv. for R-5 Mr. K. K. Tiwari, Adv. for R-7 Mr. Rahul Khurana, Adv. for R-8 Mr. Rambir Chauhan, Adv. Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Ms. Puja Kalra, Adv. for NDMC
31.	Original Application No. 81/2017 (M.A. No. 1225/2017)	Anil Nishani Vs. Union of India & Ors.	Mr. Anil V. Katarki, Adv. for Applicant  Mr. B. V. Niren, Adv. for CGWA Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Devraj Ashok, Adv. for Karnataka Mr. Amith J. & Mr. H. Chandrashekar, Advs. for R-12

32.	Original Application No. 124/2017 (M.A. No. 208/2017)	Sarv Jan Kalyan Sewa Samiti Vs. Union of India & Ors.	Mr. Siddharth Yadav & Mr. Vipin Gupta, Adv. for Applicant  Mr. Krishan Kumar Singh, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2, 3 & 5 Mr. Pinaki Mishra, Sr. Adv. with Ms. Shyel Trehan, Adv. for r-4 Mr. Darpan Wadhwa, Adv.
33.	Original Application No. 184/2017 (M.A. No. 319/2017, M.A. No. 1251/2017, M.A. No. 1084/2018 & M.A. No. 1085/2018)	Haryali Welfare Society & Ors. Vs. State of Haryana & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Pinaki Misra, Sr. Adv. Mr. Harish Pandey, Adv. for R-9 Mr. Raj Panjwani, Sr. Adv. Mr. A. R. Takkar, Adv. for R-10 Mr. D. N. Goburdhun, Adv. for R-11 Mr. Vivek Jaiswal, Adv. Mr. Krishna Kumar Singh, Adv. for MoEF
34.	Original Application No. 275/2017 (M.A. No. 520/2017, M.A. No. 1149/2017 & M.A. No. 1331/2017)	Mayank Dubey Vs. Ministry of Environment & Forests, Climate Change & Ors.	Mr. Vivek Chib & Mr. Davinder N. Grover, Adv. for Applicant  Mr. Krishna Kumar Singh, Adv. for MoEF Ms. Deep Shikha Bharti, Adv. Mr. V. K. Shukla, Adv. for R-6 to 12 Mr. Ankit Verma, Adv. for State of U.P. Dr. Vijendra Mahndiyan, Adv. Mr. Rajul Shrivastav, Adv. for MPPCB Tritent Legal, Law Firm Mr. S. P. Singh, Sr. Adv. with Ms. Radhika Dwivedi, Adv. for R-13 & 14 Mr. Rajesh Srivastava, Adv.
35.	Original Application No. 651/2017	Ummed Ali & Anr. Vs. M/s International Agro Foods & Ors.	Mr. Anuj Bhandari, Adv. for Applicant  Mr. M. Z.Choudhary & Mr. S.A. Zaidi, Adv. Mr. Rajkumar, Adv. for CPCB Mr. Raman Yadav, Adv. for GDA Mr. B. V. Niren, Adv. for CGWA Mr. Pradeep Misra, Adv. for UPPCB Ms. Deep Shikha Bharati, Adv. for UP Mr. I. K. Kapila, Adv. for R-8 Ms. Antima Ashok Bazaz, Adv.
36.	Original Application No. 824/2017 (M.A. No. 1571/2017)	Dharm Singh & Ors. Vs. Venco Research and Breeding Farms Pvt. Ltd. Poultry Farms & Ors.	Mr. Mahavir Singh, Adv. for Applicant  Ms. Inderjeet Sidhu, Adv. for R-1 Mr. Pradeep Misra, Adv. for R-2 Mr. Rajkumar, Adv. for CPCB Mr. Amit Tiwari, Adv. for State of UP
37.	Original Application No. 36/2018 (M.A. No. 154/2018, M.A. No. 211/2018 & M.A. No. 212/2018)	Ashwini Kumar Vs. Union of India & Ors.	Mr. Sumeer Sodhi, Adv. for Applicant  Mr. B. V. Niren, Adv. Mr. Mukul Singh, Adv. for MoEF Mr. V. K. Shukla, Adv. for State of M.P. Mr. Vikram Jit Saini, Adv. Mr. Amit Sibal, Sr. Adv. with Ms. Sujatha Balachander, Adv.

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